THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b). Yes, Sir. The Telecom Commission has recommended that the Senior Officers & Ministers should be provided with Cellular Mobile Telephone Service.

(c) It is proposed to approach the Department of Expenditure to remove the embargo on Cellular Telephone Service for Govt. Officers & Ministers.

[Translation]

Promotion in Armed Forces

- 837. SHRI CHHEDI PASWAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether a large number of Senior Officers in paramilitary forces approach the courts with regard to their grievances relating to service matters:
- (b) if so, the number of the above officers who approached the courts during the last three years and the outcome thereof: and
- (c) the steps taken or proposed to be taken by the Government to prevent such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI): (a) and (b). 85 Senior Officers (of the rank of Comdt. and above) in the paramilitary forces have approached the courts during last three years with regard to their grievances relating to service matters. Courts have given judgements in 40 of these cases of which 32 were decided in favour of the Government and 8 were decided in favour of the officers concerned.

(c) The grievances of the officer are considered from time to time and appropriate actions are taken for redressal in accordance with the laid down procedures and rules so as to avoid unnecessary litigations.

[English]

Development in Bombay High Oil Fields

838. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI :

DR. LUXMINARAYAN PANDEYA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) the terms of agreement between the Oil and Natural Gas commission, the Reliance Group and Enron about the development of certain structures in the Bombay High Oilfields:
- (b) whether the Government propose to review the agreement; and

(c) if so, the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) The contract for the development of the Panna-Mukta and Tapti fields provides for ONGC participation of 40% and that of Enron and Reliance Group at 30 % each.

- (b) No, Sir.
- (c) Does not arise.

Assistance by HCL

- 839. SHRI TARA SINGH: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether the Government propose to seek the assistance of HCL, in the field of telecom services; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No, Sir Government does not propose to seek the assistance of Hindustan Computers Ltd. (HCL) in the field of telecom services.

(b) Does not arise in view of (a) above.

Modernisation of State Police

- 840. SHRI RAM KRISHNA KONATHALA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Government of Andhra Pradesh has approached the Union Government for special grants to modernize the State police Forces and equip them to contain the extremists problem; and
- (b) if so, the action taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (PROF. M. KAMSON): (a) Yes, Sir.

(b) The proposal is under consideration.

Shifting of T.V. Transmitter of Dwarka in Gujarat

841. SHRI DILEEP BHAI SANGHANI SHRI HARIBHAI PATEL:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

 (a) whether the proposal of shifting the T.V. Transmitter of Dwarka to any other place in Gujarat is still pending with the Union Government for the last three years;